



सत्यमेव जयते

GOVERNMENT OF GUJARAT
LEGISLATIVE AND PARLIAMENTARY AFFAIRS DEPARTMENT

Bombay Act No. XCIX of 1958

The Gujarat Tenancy and Agricultural Lands (Vidarbha Region and Kutch Area) Act, 1958

(In its application to the Kutch area of the State
of Gujarat)

(As amended upto the 31st July, 2021)

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